

DIVISION BENCH
COURT - II

S-16

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/180(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	PRAYAS HI-RISE INFRASTRUCTURE PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Patita Paban Bishwal, Adv.] For the Petitioner

ORDER

1. Learned Counsel for the Petitioner present.
2. Registry is directed to issue notice to the Registrar of Companies, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. Upon receipt of the notice, Registrar of Companies, West Bengal is directed to file report.
4. List this matter on **12th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**